

Senior Civil Judge cum RC, Central, THC
IN THE COURT OF Sh. Shirish Aggarwal
Additional Rent Controller

CIVIL CAUSE LIST DATED 04-09-2020 Total Cases:20

S.No.	Case Type	Old Case No.	Case No.	Title
Misc. cases/purpose				
1	Misc SCJ		122/19	BABITA Vs. MOHAMMAD NAEEM
2	RC ARC		254/20	VIJAY KUMAR JAIN Vs. SARDAR HARBHAJAN SINGH
3	RC ARC		255/20	VIJAY KUMAR JAIN Vs. SARDAR HARBHAJAN SINGH
Plaintiff/Petitioner Evidence				
4	RC ARC	E-136/2012	77346/16	MOHD. SAEED Vs. MOHD. SHAMSHAD ALIAS PAPPU
5	Misc SCJ	0U-01/2014	60142/16	BRIJWATI Vs. GULAB CHAND
6	RC ARC	E-358/2014	77616/16	SAMAR BEGUM Vs. MOHD. ZIKRIA
7	RC ARC	E-963/2014	78181/16	C.P.SINGH Vs. MCD
8	RC ARC	1049/2014	78414/16	RAM NATH INDER DEVI TRUST (REGD) Vs. RAM SINGH
9	Misc SCJ	0U-23/2015	60271/16	DR. R.C.GUPTA Vs. SUDHIR KUMAR GUPTA
10	RC ARC		821/19	POORAN CHAND Vs. BHARAM PRAKASH
Misc. Arguments				
11	Misc SCJ	0M-11/2013	60087/16	LAL MAN GUPTA Vs. SURESH CHAND GUPTA
12	EX	EX-45/2013	95244/16	CHANDERWATI Vs. RAVINDERJEETSINGH
13	RC ARC	0E-16/2016	80264/16	NAYABUDDIN Vs. CHHOTI BEGUM ORS
14	EX		99795/16	VED PRAKASH, MS. VEENA CHUG ORS. Vs. MOHD. MUGHAL
15	EX		1009/17	OM PARKASH BATRA Vs. BIRENDERJIT SINGH BHALLA
16	EX		915/18	BOMBAY CROCKERY HOUSE Vs. RAHUL KUMAR
Misc./ Arguments				
17	Misc RC ARC		34/19	ANJUM RUKHSANA Vs. MOHD. SAJID
Final Arguments				
18	RC ARC	E-146/2012	78246/16	MOIZUDDIN Vs. MOHD. NASEEM ANR
19	RC ARC	E-140/2014	80484/16	MS DELHI COLD STORAGE PVT. LTD. ANR. Vs. MS SRI LAKSHMI PRINTING PRESS
20	Misc SCJ	00M-5/2016	59847/16	GURPREET SINGH ARORA Vs. MS RATTAN LAL MUKESH KUMAR

10:30 A.M.

02:00 P.M.

10:30 A.M.

02:00 P.M.

10:30 A.M.

02:00 P.M.